

शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
9वां तल, सी-विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ इस्टेट, नई दिल्ली

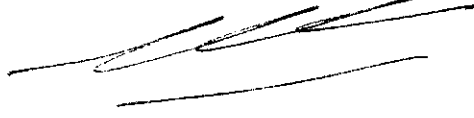
विधायक का नाम : कुमारी राखी बिरला

दिनांक : 07.08.2018

विधान सभा अतारांकित प्रश्न संख्या : 89

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

क्र. सं.	प्रश्न	उत्तर
क	क्या यह सत्य है कि मंगोलपुरी विधानसभा क्षेत्र में स्थित कतरन मार्केट के पास एक पार्किंग है;	<u>उत्तरी दिल्ली नगर निगम</u> हाँ, यह सत्य है कि उत्तरी दिल्ली नगर निगम की एक पार्किंग अपोजिट क्यू-ब्लॉक, डी.टी.सी बस टर्मिनल मंगोलपुरी में स्थित है।
ख	यदि हाँ, तो क्या यह पार्किंग एमसडी द्वारा अधिकृत है;	<u>उत्तरी दिल्ली नगर निगम</u> यह पार्किंग उत्तरी दिल्ली नगर निगम की एक अधिकृत पार्किंग है।
ग	यदि हाँ तो यह पार्किंग कब अधिकृत की गई एवं कब इसका टैन्डर काल किया गया; और	<u>उत्तरी दिल्ली नगर निगम</u> इस पार्किंग स्थल का आवंटन करने हेतु इसकी ई-निविदा 13.10.2016 को प्रथम बार हुई थी।
घ	उपरोक्त प्रक्रिया का विवरण दस्तावेजी साक्ष्यों सहित उपलब्ध करें?	<u>उत्तरी दिल्ली नगर निगम</u> प्रक्रिया सम्बन्धी दस्तावेज की सूची अनुलग्नक 'क' पर संलग्न है।



अनुमति 'क'



उत्तरी दिल्ली नगर निगम
North Delhi Municipal Corporation
(Remunerative Project Cell)

16th Floor, Civic Centre
Minto Road, New Delhi-110002
Tel. No. 011-23226602.

No. ADC/RP Cell/NDMC/2018/D- 1404

Dated: 30/01/2018

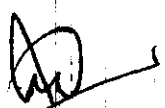
To

Sh. Pawan Kumar
R/o H. No. KH-81,
Jain Colony, Naresh Enclave,
Prahlad Pur, Delhi-110042

Sub:- Extension of contract of parking site situated at Q-Block Mangolpuri, Rohini Zone/NDMC on regular basis

I am to inform you that the Competent Authority vide its orders dated 29.01.2018 has been pleased to grant further extension of contract period for one year in respect of parking site situated at 'Q' Block, Mangolpuri, Rohini Zone/NDMC from 23.12.2017 to 22.12.2018 with 5% enhancement in MLF i.e. Rs. 1,82,700/- +TCS on same Terms and Conditions.

This issues with the prior approval of the Competent Authority.


Administrative Officer
R P Cell/North DMC

Copy to:-

1. Addl. Comm. (Parking)/North DMC: for kind information please.
2. Dy. Comm. of Police concerned
3. Dy. Comm. Rohini Zone/North DMC
4. ADC/RP Cell/North DMC
5. ACP (Traffic) concerned
6. SHO concerned.
7. Office copy.

8/2



(Remunerative Project Cell)

16th Floor, Civic Centre
Minto Road, New Delhi-110002
Tel.No.23226602

No. ADC/RP Cell/2016/D-2567

Dated: 22.12.2016


To,

Sh. Pawan Kumar
H.No-KH-81,
Jain Colony,
Naresh Enclave, Prahalad Pur,
Delhi-110042

**Sub: Allotment Of North DMC Parking Site on regular basis situated at
Opp. 'Q' Block DTC Bus Terminal, Mangolpuri/ Rohini Zone.**

I am to inform you that the North DMC authorized parking site situated at
Opp. 'Q' Block DTC Bus Terminal, Mangolpuri/Rohini Zone, for Car/Two
Wheeler/Three Wheeler has been allotted to you on regular basis on Monthly License
Fee basis @ **Rs. 174000/-+ TCS @ 2%** for a period from 23-12-16 to
22-12-17.

As per clause 20 (d) on the expiry of the period of license/termination of the
license the licensee shall peacefully hand over possession of the parking site to North
DMC.

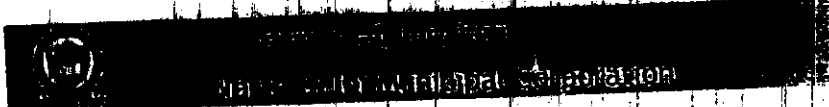

Section Officer
RP Cell)/NDMC

Section Officer
R.P. Cell
North Delhi Municipal Corporation
Civic Centre, Minto Road
New Delhi

Copy to:-

1. Addl. Cm. (Revenue)/NDMC : for kind information
2. Dy. Commissioner of Police/ Outer District
3. Dy. Commissioner (Parking)/R. P. Cell
4. Dy. Commissioner of Rohini Zone
5. ACP(Traffic)/Concerned
6. SHO, Mangolpuri
7. Asstt. Cm. of Rohini Zone
8. Office Copy

P/C
19/10/16



Office of the Addl. Commissioner (Revenue)
16th Floor, Civic Centre,
Minto Road, New Delhi-110002

No. ADC/RP Ce/VNDMC/2016/D-2285

Dated: 17/10/16

To
Sh. Pawan Kumar,
H. No. 123-45, Janta Colony,
Narela, New Delhi-110042

**LETTER OF INTENT (LOI)
FOR SUCCESSFUL BIDDERS IN RESPECT OF E-AUCTION HELD ON 13.10.2016 FOR
ALLOTMENT OF AUTOMATED PARKING SITES FALLING UNDER THE JURISDICTION OF NORTH
DMC ON REGULAR BASIS ON PAYMENT OF ADVANCE MONTHLY LICENSE FEE.**

With reference to the e-auction held on 13.10.2016, the undersigned is pleased to inform you that your bid for parking site of North DMC situated at Opposite Q-Block, DTC Bus Terminal, Mangolpur, Delhi has been accepted by the Competent Authority. You have offered an amount of Rs. 1,74,000/- against MRP of Rs. 10,000/-.

You are, therefore, directed to pay the requisite amount as per the Terms & Conditions i.e. one month advance MLF, three month security deposit & three months BG/FDR in favour of The Commission, North DMC, within Seven Days (07 days) issue of this LOI. EMD amount paid by you will be adjusted against Security Deposit. Auction Processing Fee i.e. 1.25% of the quoted price is also to be paid within 07 days of issue of the LOI to IT Deptt. It is to be noted that both of the aforesaid payments shall be made through online mode (net banking/RTGS/NEFT/Credit/Debit Card) only on the e-auction portal www.auctionwizard.in/North/MCD/DemandDraft.

Letter of Intent, duly signed, should be scanned and uploaded on the MCD portal as token of your acceptance. The allotment letter shall be issued to you after completion of the above mentioned formalities.

Signature of Acceptance: _____
(Alongwith Stamp)

Additional Deputy Commissioner
RP Cell/North DMC

MD-Online Google

e-Auction System North Delhi Municipal Corporation

Auction Refund View

EMD was blocked because it is out of date and needs to be updated.

Auction Number: ADDCP/CELL/2016/02-251
 Auction Description of Work: E-Auction on Advance Monthly fee basis of parking slot of PR2 zone of Opposite O Block, DTC Bala Yamuna, Mangol Puri Delhi

Buyer: North Delhi Municipal Corporation
 Auction Site Item: Mangol Puri
 EMD: 10000.0

- Home
- My Profile
- Auction Search
- Auction Results
- Help/Downloads
- Logout
- USER ID: ADDCP/CELL/2016/02-251

Select	SlNo	Vendor	DOB/CAT/No	Date	Amount	Mode of Payment	Refund Bank Details	EMD Status	Vendor Status	Refund Status	Remarks
<input type="checkbox"/>	1	Say Kumar	PURBH16279627446	01-10-2016 06:17:31 PM	10000	NET/RTGS	BANK DETAILS	SUBMITTED	OUT OF THE RACE	Refund Initiated	
<input type="checkbox"/>	2	ASHOK KUMAR	P16100639572730	07-10-2016 05:40:38 PM	10000	NET/RTGS	BANK DETAILS	ACCEPTED	IN THE RACE	Refund Initiated	
<input type="checkbox"/>	3	CHIRENDRA KUMAR SINGH	1657966669	12-10-2016 12:40:14 PM	10000	NET/RTGS	BANK DETAILS	ACCEPTED	IN THE RACE	Refund Initiated	
<input type="checkbox"/>	4	HINDUSTAN TRADING COMPANY	1100000134	09-10-2016 10:35:24 PM	10000	EPAYMENT	BANK DETAILS	ACCEPTED	IN THE RACE	Refund Initiated	
<input type="checkbox"/>	5	INDUCTION CORPORATE SOLUTIONS PVT. LTD	SAJ3688992	12-09-2016 09:13:45 PM	10000	NET/RTGS	BANK DETAILS	ACCEPTED	IN THE RACE	Refund Initiated	
<input type="checkbox"/>	6	LIBAS INVESTMENTS PVT LTD	100000132	07-10-2016 08:13:36 PM	10000	NET/RTGS	BANK DETAILS	ACCEPTED	IN THE RACE	Refund Initiated	
<input type="checkbox"/>	7	M S CONTRACTOR	00006091799	07-10-2016 09:13:28 PM	10000	NET/RTGS	BANK DETAILS	ACCEPTED	OUT OF THE RACE	Refund Initiated	
<input type="checkbox"/>	8	PAWAN KUMAR	P16100741510175	07-10-2016 07:13:19 PM	10000	NET/RTGS	BANK DETAILS	ACCEPTED	IN THE RACE	Refund Initiated	
<input type="checkbox"/>	9	RISHI KUMAR TIWARI	18K-161007850524	07-10-2016 07:13:27 PM	10000	NET/RTGS	BANK DETAILS	ACCEPTED	IN THE RACE	Refund Initiated	
<input type="checkbox"/>	10	SANJAY	BIDDY16261753827	07-10-2016 10:13:23 PM	10000	NET/RTGS	BANK DETAILS	ACCEPTED	IN THE RACE	Refund Initiated	
<input type="checkbox"/>	11	SUNIL KUMAR	P16100741483642	07-10-2016 08:13:24 PM	10000	NET/RTGS	BANK DETAILS	ACCEPTED	IN THE RACE	Refund Initiated	
<input type="checkbox"/>	12	SUSHIL KUMAR SINGH	162	18-09-2016 08:48:54 PM	10000	EPAYMENT	BANK DETAILS	ACCEPTED	IN THE RACE	Refund Initiated	
<input type="checkbox"/>	13	TUNTON KUMAR SINGH	P1610063956641	07-10-2016 05:40:33 PM	10000	NET/RTGS	BANK DETAILS	ACCEPTED	IN THE RACE	Refund Initiated	
<input type="checkbox"/>	14	WARDAN TIWARI	TDRE16272938845	07-10-2016 12:38:49 PM	10000	NET/RTGS	BANK DETAILS	ACCEPTED	IN THE RACE	Refund Initiated	
<input type="checkbox"/>	15	STAR LINE SECURITY SERVICES PRIVATE LIMITED	AXSR1028000892	07-10-2016 12:57:40 PM	10000	NET/RTGS	BANK DETAILS	ACCEPTED	IN THE RACE	Refund Initiated	

Signature of Acceptance
 (Along with Stamp)

16th Floor, Civic Centre
Minto Road, New Delhi
Tel.No.2322-6602

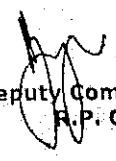
No. ADC/RP Cell/2016/D-25)

Dated: 07/09/2016

Sub:- For allotment of authorized parking sites falling under the jurisdiction of North DMC through E-auction on Advance Monthly License Fee Basis.

North DMC invites parking contractors/Firms/Co./Individuals etc. for allotment of authorized parking sites falling under the jurisdiction of North DMC through E-auction on Advance Monthly License Fee Basis.

The Schedule of E-auction with complete details and Terms & Conditions are available on website of North Delhi Municipal Corporation, www.auctionwizard.in/NORTHMCD, www.mcdonline.gov.in and www.mcdonline.gov.in/tri/ndmc MCD portal. Corrigendum, if any, shall only be available on above websites. The last date of submission of EMD alongwith other requisite documents/papers is upto 13.09.2016 by 17:30 hrs. The live E-Auction will be start on 16.09.2016 from 11:00 hrs to 17:30 hrs.


Additional Deputy Commissioner
R.P. Cell/NDMC

Addl. Director (IT)/North DMC

Copy for kind Information to:

1. Addl. Commissioner (Rev.)/North DMC
2. P.S. to Commissioner: for kind Information to Commissioner/NDMC



16th Floor, Civic Centre
Minto Road, New Delhi-110002

No. ADC/RP Cell/NDMC/2016/D- २०५०

Dated: 02/09/2016

SCHEDULE FOR E-AUCTION FOR REGULAR ALLOTMENT OF AUTHORISED PARKING SITES FALLING UNDER THE JURISDICTION OF NORTH DELHI MUNICIPAL CORPORATION ON PAYMENT OF ADVANCE MONTHLY LICENSE FEE BASIS.

1.	Reserve Price.	As per MRP mentioned against each parking sites in the list.
2.	Period of availability of application for e-auction/offer documents of North Delhi Municipal Corporation website	From- 03.09.2016 at 11:00 Hrs. To - 13.09.2016 at 17:30 Hrs.
3.	Earnest Money Deposit.	The bidder shall deposit a minimum Monthly Reserve License Fee (MLF) fixed for each of the parking site as EMD in favour of the Commissioner/North Delhi Municipal Corporation through Net Banking/RTGS/NEFT/Credit/Debit Card.
4.	List of mandatory documents to be submitted/uploaded on the portal at the time of online submission of EMD.	As per Terms & Conditions, the bidder is required to upload/submit the copy of the following required/mandatory documents alongwith the EMD amount in case of individual with e-auction form online. NOTE: In case of Propertor/Partnership firm/Pvt. Ltd. Company, the name of firm/Company and details of partners/Director also to be uploaded with e-auction form online with requisite/mandatory documents.
5.	Last date for submission/ uploading of documents of online and online submission of EMD.	From - 03.09.2016 at 11:00 Hrs. To - 13.09.2016 at 17:30 Hrs.
6.	Last date of enquiry / clarification regarding EMD and submission/uploading of documents.	15.09.2016
7.	Cost of offer document by North DMC.	Free of cost.
8.	Auction processing charges payable by successful bidder after completion of e-auction within 3 days.	1.25% of awarded value as per the final bid of auction.
9.	Date of E-auction bidding.	16.09.2016 from 11.00 Hrs to 17:30 Hrs.
10.	Increment value	Rs. 2000/-

Complete offer document is available on e-auction website of North DMC www.auctionwizard.in/NORTH MCD or www.mcd.gov.in and Corrigendum, if any, shall only be available on above websites.

Project Cell
North Delhi Municipal Corporation
Civic Centre, Minto Road, New Delhi